

O.A.134/88

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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order*
3	14.8.90	<p>None appears for the applicant. Call on 12-9-90 for hearing.</p> <p><i>PNL</i> Vice-Chairman</p> <p><i>M.</i> Member(s)</p>	
4	12.9.90	<p>Neither the applicant nor his Counsel is present. Mr. T. Dalai, Addl. Std. Counsel (Central) is present. The case is dismissed for default.</p> <p><i>PNL</i> Vice-Chairman</p> <p><i>M.</i> Member (Judicial)</p>	